

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Date: 29-03-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 204 of 2017 (SZ)	Bhoja Shetty, Udupi District, Karnataka and another <b>Vs</b> The Deputy Commissioner / Chairman, District Stone Crushers Licensing and Regulation Authority, Office of the Deputy Commissioner, Udupi and 3 others	M/s. Ranjan Shetty <b>Counsel for Applicant</b>  M/s. Devraj Ashok for R1 to R3 M/s. T.S.Gopalan for R4	26-04-2019

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore <b>Vs</b> State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others	M/s.Shivakumar.S <b>Party - In – Person</b>  M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	26-04-2019
2	Application No.273 of 2017 (SZ)	Sri Sarvamangala Nagar Residents Association Chitlapakkam, Chennai <b>Vs</b> Secretary to Government Public Works Department, Government of Tamil Nadu, Secretariat, Chennai and 9 others	M/s. S.Patrick <b>Counsel for Applicant</b>  M/s. E.Manoharan for R10 M/s. H.Yasmeen Ali for R6	26-04-2019

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Registrar I/C